

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 285 of 2019

Dated: 21st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Lalitpur Power Generation Company Limited

...Appellant(s)

Vs.

**Uttar Pradesh Electricity Regulatory Commission
& Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Upendra Prasad
Mr. Sanjeev Kumar Singh
Mr. Raj Pal Singh
Mr. Brij Mohan

Counsel for the Respondent(s) : Ms. Puja Priyadarshini
Mr. Nived V. For R-1

Mr. C. K. Rai
Mr. Sachin Dubey for R-2

ORDER

Admit. Issue notice to the Respondents except Respondent No.2 returnable on 30.09.2019. Dasti, in addition is permitted.

List the matter on **30.09.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**